

(c) what was the number of vacancies in each class, grade and category reserved for Scheduled Castes and Scheduled Tribes that were not filled in the said year;

fd) whether the Liaison Officer has submitted any report of his annual inspection; and

(e) if so, the details thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER) SHRI BALGOVIND VERMA: fa) to (c) Information is being collected and will be laid on the Table of the House.

#### RESERVED POSTS OF S.C./S.T. PERSONS

2. SHRI N. H. KUMBHARE:  
SHRI IBRAHIM KALANIYA: SHRI Y.  
M. MAKWANA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) what was the total number of posts, class-wise, grade-wise and category-wise filled during the year 1972 in his Ministry and also in offices under the control of his Ministry and how many of them were filled from among persons belonging to Scheduled Castes and Scheduled Tribes;

(b) what was the total number of vacancies that were declared reserved for Scheduled Castes and Scheduled Tribes in each Class, grade and category, on the basis of prescribed percentage and carry forward rule in that year;

(c) what was the number of vacancies in each class, grade and category reserved for Scheduled Castes and Scheduled Tribes that were not filled in the said year;

lll) whether the Liaison Officer has submitted any report of his annual inspection: and

mmm)if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND

COMPANY AFFAIRS (SHRI NITIRAJ SINGH CHAUDHARY): la) to (e) The required information is being collected and will be laid on the Table of the House as soon as the same becomes available.

#### RESERVED POSTS OF S.C./S.T. PERSONS

3. SHR) N. H. KUMBHARE:  
SHRI IBRAHIM KALANIYA: SHRI Y.  
M. MAKWANA:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) what was the total number of posts, class-wise, grade-wise and category-wise filled during the year 1972 in his Ministry and also in offices under the control of his Ministry and how many of them were filled from among persons belonging to Scheduled Castes and Scheduled Tribes:

(b) what was the total number of vacancies that were declared reserved for Scheduled Castes and Scheduled Tribes in each Class, grade and category, on the basis of prescribed percentage and carry forward rule in that year:

(c) what was the number of vacancies in each class, grade and category reserved for Scheduled Castes and Scheduled Tribes that were not filled in the said year;

(d) whether the Liaison Officer has submitted any report of his annual inspection: and

(e) if so, the details thereof and the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) Total number of posts which were filled during the year 1972 in the Ministry of Petroleum and Chemicals was as given below:

Category of posts	No. of posts	No. of S.C./S.T.
Class I	13	..
Class II	3	..
Class II (non-gazetted)	1	..
Class III	13	2 S.C.
Class IV	..	..